

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/36138/2024 BLAPL/12150/2024	PARSANA @ PARSURAM BHOI VS STATE OF ODISHA	KASHINATH PATTNAIK VS	CHAULIAGANJA /187 /2024 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000795/2024
2	D-BLAPL/36187/2024 BLAPL/12151/2024	DILLIP BARIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	NIRAKARPUR /122 /2024 J.M.F.C,TANGI(Khordha) GR/0000323/2024
3	D-BLAPL/35525/2024 BLAPL/12152/2024	PRADEEP BEHERA@DIPU VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	//0 SPL.JUDGE,ANGUL(Anugul) Spl/0000022/2024
4	D-BLAPL/35761/2024 BLAPL/12153/2024	INDRA BHOI VS STATE OF ODISHA	MAHADEV SAHU VS	SINDHIKELA PS /141 /2024 CIVIL JUDGE (JD) CUM JMFC, BANGOM GR/0000243/2024
5	D-BLAPL/35583/2024 BLAPL/12154/2024	RAJESH KUMAR PANDI @ RAJU PANDI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /219 /2021 A.D.J.,KHURDA(Khordha) ST/0000016/2022
6	D-BLAPL/35451/2024 BLAPL/12155/2024	PRAMOD ORAM VS STATE OF ODISHA	ARABINDA DASH VS	RENGALI (SAMBALPUR) /141 /2022 A.D.J.,SAMBALPUR(Sambalpur) ST/0000032/2023
7	D-BLAPL/36176/2024 BLAPL/12156/2024	MRUTYUNJAYA PADHY @ PADHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAIDYANATHPUR /451 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002092/2023
8	D-BLAPL/35830/2024 BLAPL/12157/2024	AMIT KUMAR SINGH VS STATE OF ODISHA	KRISHNA KUMAR LAL VS	LATHIKATA /81 /2024 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000202/2024
9	D-BLAPL/36180/2024 BLAPL/12158/2024	THENGU KALTA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BAUNISUNI /154 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000091/2024
10	D-BLAPL/35962/2024 BLAPL/12159/2024	KHAGAPATI GOLARI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	MACHHKUND /8 /2022 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000017/2022
11	D-BLAPL/34265/2024 BLAPL/12160/2024	SUNIL KUMAR BARIK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KORAPUT SADAR /169 /2024 S.D.J.M.,KORAPUT(Koraput) GR/0000859/2024

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12	D-BLAPL/36209/2024 BLAPL/12161/2024	TOFAN DAS VS STATE OF ODISHA	SANJAY KUMAR DAS VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000603/2024
13	D-BLAPL/36202/2024 BLAPL/12162/2024	MANOJ NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	FATEGARH /292 /2024 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000090/2024
14	D-BLAPL/36205/2024 BLAPL/12163/2024	DHANU DALEI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	FATEGARH /292 /2024 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000090/2024
15	D-BLAPL/36201/2024 BLAPL/12164/2024	HIRANYA @ PRASANT ROUT VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	KUJANGA /2 /2019 ADDL SESSIONS JUDGE, KUJANG(Jagatsinghapur) CT/0000062/2019
16	D-BLAPL/36210/2024 BLAPL/12165/2024	NAMITA SAHU VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KEONJHAR TOWN /453 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D) GR/0001496/2024
17	D-BLAPL/36200/2024 BLAPL/12166/2024	SATYANARAYAN SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	FATEGARH /292 /2024 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000090/2024
18	D-BLAPL/36199/2024 BLAPL/12167/2024	SANJAY BEHERA VS STATE OF ODISHA	DALIRANI BEHURAY VS	KHUNTA /319 /2024 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May) CT/0001020/2024
19	D-BLAPL/36215/2024 BLAPL/12168/2024	SAGAR @ PRAVAT KUMAR SWAIN VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	ERASAMA /470 /2024 J.M.F.C.,ERASAMA(Jagatsinghapur) GR/0000781/2024
20	D-BLAPL/36196/2024 BLAPL/12169/2024	AKASH KUMAR MAHANTA VS STATE OF ODISHA	DALIRANI BEHURAY VS	KHUNTA /319 /2024 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May) CT/0001020/2024
21	D-BLAPL/36226/2024 BLAPL/12170/2024	PUSPANJALI ADHIKARI VS STATE OF ODISHA	AMARESH DAS VS	BADABAZAR /447 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002766/2023
22	D-BLAPL/35634/2024 BLAPL/12171/2024	DEBA @ DEBENDRA BAL VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	ANGUL TOWN /512 /2023 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug) GR/0001373/2023
23	D-BLAPL/36216/2024	MANOJ KUMAR SINGH	BIBHUTI RANJAN MOHANTY	NAYAGARH /363 /2024

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	BLAPL/12172/2024	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000965/2024
24	D-BLAPL/34660/2024 BLAPL/12173/2024	MD. YUSUF VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA GRPS /108 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0002313/2024
25	D-BLAPL/36217/2024 BLAPL/12174/2024	KESHARAJ MAJHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /86 /2024 J.M.F.C.,KANTAMAL(Baudh) CT/0000314/2024
26	D-BLAPL/36277/2024 BLAPL/12175/2024	FAKIR TAHAL VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /888 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHAL GR/0002091/2024
27	D-BLAPL/35752/2024 BLAPL/12176/2024	PINKI PATTANAYAK @ PINKI PATTNAIK @ PINKY PATTNAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /667 /2024 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P GR/0000649/2024
28	D-BLAPL/36229/2024 BLAPL/12177/2024	ASTA KALTA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BAUNISUNI /154 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000091/2024
29	D-BLAPL/36193/2024 BLAPL/12178/2024	SUNIL @ SARAT @ SABYASACHI PANDA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	TARASINGI /12 /2008 A.D.J.,BHANJANAGAR(Ganjam) ST/0000108/2015
30	D-BLAPL/36188/2024 BLAPL/12179/2024	MADHUSUDAN MOHANTY VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	KONARK /30 /2024 J.M.F.C.,KONARK(Puri) GR/0000118/2024
31	D-BLAPL/36028/2024 BLAPL/12180/2024	RABI PASWAN VS STATE OF ODISHA	AMRITA MISHRA VS	JHARSUGUDA /617 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0002701/2024
32	D-BLAPL/36027/2024 BLAPL/12181/2024	PANKAJ KUMAR VS STATE OF ODISHA	AMRITA MISHRA VS	JHARSUGUDA /617 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0002701/2024
33	D-BLAPL/36219/2024 BLAPL/12182/2024	HAREKRUSHNA BANCHHOR VS STATE OF ODISHA	AMITAV TRIPATHY VS	TARBHA /318 /2024 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000063/2024
34	D-BLAPL/35490/2024 BLAPL/12183/2024	SAMBIT KUMAR MOHAPATRA VS	DEBASIS SARANGI VS	BAIDYANATHPUR /325 /2024 S.D.J.M.,BERHAMPUR(Ganjam)

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35	D-BLAPL/36218/2024 BLAPL/12184/2024	STATE OF ODISHA KAMALAKANTA SAGAR VS	JAGAJIT PANDA VS	GR/0001459/2024 RAIRANGPUR TOWN /131 /2023 A.D.J.,RAIRANGAPUR(Mayurbhanj)
36	D-BLAPL/36190/2024 BLAPL/12185/2024	STATE OF ODISHA SAMIR DALEI VS	ASIT KUMAR JENA VS	ST/0000061/2023 BALICHANDRAPUR /408 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur)
37	D-BLAPL/36252/2024 BLAPL/12186/2024	STATE OF ODISHA TARINI MALLIK VS	ASHWARIYA DASH VS	CT/0001862/2024 // ADDL SESSIONS JUDGE CUM SPL JUDGE
38	D-BLAPL/36189/2024 BLAPL/12187/2024	STATE OF ODISHA MANIA @ MANINATH DALEI VS	ASIT KUMAR JENA VS	2(A)CC/0000009/2024 BALICHANDRAPUR /408 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur)
39	D-BLAPL/36047/2024 BLAPL/12188/2024	STATE OF ODISHA TANKADHARA REDDY @ JITU SINGH VS	BIRAJA PRASANNA DAS VS	CT/0001862/2024 GUDARI /63 /2024 A.D.J., GUNUPUR(Rayagada)
40	D-BLAPL/36026/2024 BLAPL/12189/2024	STATE OF ODISHA BISWAJIT PRADHAN VS	OM PRAKASH SARAN VS	CT/0000045/2024 DHENKANAL SADAR /266 /2022 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL
41	D-BLAPL/36298/2024 BLAPL/12190/2024	STATE OF ODISHA B.BIKAS RAO VS	SANJAY KUMAR PRADHAN VS	GR/0000762/2022 K.NUAGAON /304 /2024 J.M.F.C.,PATRAPUR(Ganjam)
42	D-BLAPL/36302/2024 BLAPL/12191/2024	STATE OF ODISHA AJAY ORAM VS	SOUMYA RANJAN DAS VS	GR/0000464/2024 PLANTSITE /975 /2024 S.D.J.M.,PANPOSH(Sundargarh)
43	D-BLAPL/36275/2024 BLAPL/12192/2024	STATE OF ODISHA MEHRAJ HALDAR VS	BISWORANJAN SWAIN VS	GR/0003287/2024 SECTOR-7 /167 /2024 S.D.J.M.,PANPOSH(Sundargarh)
44	D-BLAPL/36324/2024 BLAPL/12193/2024	STATE OF ODISHA MUNA KUMBHAR VS	BISWORANJAN SWAIN VS	GR/0002483/2024 BISRA /10 /2023 2ND A.D.J.,ROURKELA(Sundargarh)
45	D-BLAPL/36244/2024 BLAPL/12194/2024	STATE OF ODISHA PADMANABHA SAHU VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	ST/0000161/2023 // SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000132/2024

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46	D-BLAPL/36243/2024 BLAPL/12195/2024	SHYAM SUNDAR PANGI VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	MALKANGIRI /488 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000187/2023
47	D-BLAPL/35972/2024 BLAPL/12196/2024	BHARAT JENA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	PLANTSITE /380 /2022 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000167/2023
48	D-BLAPL/36319/2024 BLAPL/12197/2024	PURNA CHANDRA MAJHI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	/ /0 J.M.F.C.,BARIPADA(Mayurbhanj) 2(B)CC/0000016/2024
49	D-BLAPL/36249/2024 BLAPL/12198/2024	ASHOK SWAIN@ASHOK KUMAR SWAIN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GURANDI /59 /2024 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000360/2024
50	D-BLAPL/36242/2024 BLAPL/12199/2024	BISWANATH PRADHAN VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	BARGAON /227 /2024 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000877/2024
51	D-BLAPL/36089/2024 BLAPL/12200/2024	NARAHARI SAHU VS STATE OF ODISHA	KAJAL SAHOO VS	TALCHER TOWN /1034 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0001958/2024
52	D-BLAPL/36311/2024 BLAPL/12201/2024	SANTOSH KUMAR MALLICK VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	NAUGAON /26 /2020 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapu GR/0000131/2020
53	D-BLAPL/36076/2024 BLAPL/12202/2024	TANU CHANDRA RATEI @ TANU CHANDRA RANTEI VS STATE OF ODISHA	MANOJ KUMAR PATI VS	TITILAGARH /268 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000073/2023
54	D-BLAPL/36310/2024 BLAPL/12203/2024	VISHAL RATHORE @ PANNY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /380 /2022 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000048/2023
55	D-BLAPL/36120/2024 BLAPL/12204/2024	SILU @ SADASIBA NAYAK VS STATE OF ODISHA	ROHIT RANJAN RAY VS	JATNI P.S. /341 /2024 A.D.J.,BHUBANESWAR(Khordha) TR/0000482/2024
56	D-BLAPL/36024/2024 BLAPL/12205/2024	SARAT NAIK @SORA VS STATE OF ODISHA	ASHWARIYA DASH VS	RAYAGADA TOWN /208 /2021 SPECIAL JUDGE,RAYAGADA(Rayagada TR/0000025/2021
57	D-BLAPL/36299/2024	SAMUEL EKKA	SOUMYA RANJAN DAS	RAJGANGPUR /479 /2023

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	BLAPL/12206/2024	VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE,SUNDER ST/0000119/2024
58	D-BLAPL/34490/2024 BLAPL/12207/2024	GOURA @ LIPU @ SIDHARTHA PALEI @ SAMANTARAY VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	GADISAGADA /99 /2024 JMFC, KANAS(Puri) GR/0000226/2024
59	D-BLAPL/36262/2024 BLAPL/12208/2024	ABHIJIT CHHANDA VS STATE OF ODISHA	HEMANT KUMAR MUND VS	PUINTALA /266 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0001549/2024
60	D-BLAPL/36309/2024 BLAPL/12209/2024	PAPUNA SAHANI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000102/2024
61	D-BLAPL/36308/2024 BLAPL/12210/2024	SUBHENDU KABI VS STATE OF ODISHA	PRATYASISH MOHANTY VS	RAIRANGPUR TOWN /2 /2019 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP GR/0000008/2019
62	D-CMAPL/49258/2024 CMAPL/425/2024	STATE OF ODISHA VS SUBRAT KUMAR PANIGRAHI	SASWAT KUMAR DAS,A.G.A VS	// (//
63	D-CMP/49960/2024 CMP/1398/2024	SUMA MUDULI VS PRAVAKAR MUDULI	HARMOHAN DHAL VS	// S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cutta CS/0000019/2018
64	D-CMP/50030/2024 CMP/1399/2024	SURENDRA NAYAK VS RUPU JANI	BASUDEV MISHRA VS	// CIVIL JUDGE(SD), UMERKOTE(Nabarang CS/0000010/2019
65	D-CMP/48540/2024 CMP/1400/2024	MD. MILAK VS MD. MASTAK	MAMATA MISHRA VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur) CS/0000056/2021
66	D-CMP/49408/2024 CMP/1401/2024	KANHU CHARAN SARDAR VS THE EXECUTIVE OFFICER, BARIPADA MUNICIPALITY, MAYURBHANJ	PRONOY MOHANTY VS	// A.D.J.,BARIPADA(Mayurbhanj) Fao/0000017/2024
67	D-CONTC/49210/2024 CONTC/7998/2024	BIBHU PRASAD MOHANTY VS PRASANTA KUMAR HOTA, CDMO, CUTTACK	ADV. VS	// (//
68	D-CONTC/50140/2024 CONTC/7999/2024	KAMALAKANTA SETHI VS	ADV. VS	// (

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69	D-CONTC/50204/2024 CONTC/8000/2024	SHALINI PANDIT, PRINCIPAL SECY., S AND M.E DEPT. MAMATA KUMARI TRIPATHY VS SHALINI PANDIT, I.A.S,	ADV. VS	// // 0 //
70	D-CONTC/50215/2024 CONTC/8001/2024	KABITA BAI VS RAJASHREE PATTANAIAK, DEO, NAYAGARH	ADV. VS	// // 0 //
71	D-CONTC/50230/2024 CONTC/8002/2024	DASHARATHI NAIK VS DASARATHI SARABU, SUB-COLLECTOR, SUNDARGARH	ADV. VS	// // 0 //
72	D-CONTC/46890/2024 CONTC/8003/2024	AMBIKA MOHANTY VS ANU GARG, IAS	ADV. VS	// // 0 //
73	D-CONTC/46891/2024 CONTC/8004/2024	SADASIBA SUBUDHI VS ANU GARG, IAS	ADV. VS	// // 0 //
74	D-CONTC/47215/2024 CONTC/8005/2024	JAGANNATH PANDA VS ANU GARG, I.A.S,	ADV. VS	// // 0 //
75	D-CONTC/50218/2024 CONTC/8006/2024	PURNA CHANDRA DASH VS SHALINI PANDIT, I.A.S,	ADV. VS	// // 0 //
76	D-CONTC/50289/2024 CONTC/8007/2024	MANORANJAN BARIK VS SALINI PANDIT, COMMNR.-CUM-SECY, S AND ME DEPT.	ADV. VS	// // 0 //
77	D-CONTC/47797/2024 CONTC/8008/2024	GURUBARI SAHU VS ARVIND AGRAWAL, I.A.S,	PRADEEPTA KUMAR SWAIN VS	// // 0 //
78	D-CONTC/48946/2024 CONTC/8009/2024	KALINDRI ACHARYA VS PRATHAMESH ARBIND RAJESHIRKE, I.A.S,	ADV. VS	// // 0 //
79	D-CONTC/50228/2024 CONTC/8010/2024	DUKHINI BEHERA VS DR. SATYAJIT DALEI, MEDICAL OFFICER, KAPTIPADA	ADV. VS	// // 0 //

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80	D-CONTC/50271/2024 CONTC/8011/2024	LAXMAN KUMAR BEHERA VS SUJAYA KUMAR PATI, TAHASILDAR, CUTTACK	DAITARI PRADHAN VS	// () //
81	D-CONTC/48673/2024 CONTC/8012/2024	HARIBAS PATRA VS BHABANI SANKAR CHAINI, DIRECTOR HIGHER EDUCATION DEPT.	ADV. VS	// () //
82	D-CONTC/50413/2024 CONTC/8013/2024	SRABANEE MISHRA VS ARAVIND AGARWAL, COMMNR.-CUM-SECY., HIGHER EDUCATION DEPT.,ODISHA	JAGAJIBAN PRADHAN VS	// () //
83	D-CONTC/50369/2024 CONTC/8014/2024	LALIT MOHAN MAJHI VS SANTOSH KUMAR DASH, OAS(SS)	ADV. VS	// () //
84	D-CONTC/50376/2024 CONTC/8015/2024	SUVASINI PRADHAN VS SANTOSH KUMAR DASH, OAS (SS)	ADV. VS	// () //
85	D-CONTC/50372/2024 CONTC/8016/2024	J. VENEELA VS SANTOSH KUMAR DASH, OAS(SS)	ADV. VS	// () //
86	D-CONTC/50308/2024 CONTC/8017/2024	FIROJ KUMAR AMANTA VS ER.BIBHUTI BHUSAN DASH, MD, OCCL, KHURDA	ADV. VS	// () //
87	D-CRLA/28258/2024 CRLA/1223/2024	RAMSUJAN DAS VS STATE OF ODISHA	DURGAPRASAD SANGRAMJIT MALLICK VS	NCB BHUBANESWAR /5 /2021 1ST ADDL SESSIONS JUDGE CUM PO,C Spl/0000087/2021
88	D-CRLA/32531/2024 CRLA/1224/2024	SAROJ MAHAL VS STATE OF ODISHA	MANORANJAN KHATUA VS	BALICHANDRAPUR /125 /2019 AD-HOC ADJ (FTSC),JAJPUR(Jajapur) Spl/0000071/2019
89	D-CRLA/36108/2024 CRLA/1225/2024	RASHMI RANJAN NIAL VS STATE OF ODISHA	DURGAPRASAD SANGRAMJIT MALLICK VS	SAINTALA /189 /2015 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000041/2015
90	D-CRLA/36341/2024 CRLA/1226/2024	CHATURBHUJA BEHERA VS STATE OF ODISHA(VIG.)	JUGALA KISHORE PANDA VS	BALASORE VIGILANCE /32 /2014 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000008/2014
91	D-CRLA/36342/2024	SIVANANDA PATTNAIK	JUGALA KISHORE PANDA	BALASORE VIGILANCE /32 /2014

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	CRLA/1227/2024	VS STATE OF ODISHA(VIG.)	VS	SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000008/2014
92	D-CRLA/33184/2024 CRLA/1228/2024	G.SIMANCHAL PATRA VS STATE OF ODISHA	LAMBODOR ACHARI VS	NIMAKHANDI /167 /2023 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000312/2023
93	D-CRLA/36151/2024 CRLA/1229/2024	SARAT CHANDRA BARIK VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /334 /2024 SPECIAL JUDGE,KENDRAPARA(Kendrap TR/0000195/2024
94	D-CRLA/36300/2024 CRLA/1230/2024	HARIHAR HARIJAN VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	KOTPAD /28 /2017 AD-HOC A.D.J. (FTSC), JEYPORE(Korapu TR/0000173/2017
95	D-CRLA/36318/2024 CRLA/1231/2024	RAMA NAIK VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	DIGAPAHANDI /159 /2021 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000153/2021
96	D-CRLMC/35614/2024 CRLMC/4563/2024	SATYANANDA SAHOO @ MAKHAN VS STATE OF ODISHA	SURESH KUMAR JENA VS	RASOL /73 /2024 S.D.J.M.,HINDOL(Dhenkanal) GR/0000206/2024
97	D-CRLMC/35984/2024 CRLMC/4564/2024	MD.KESAR NAZAR @ MD. KAISER NAZAR VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	MAHILA PS SAMBALPUR /98 /2024 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002680/2024
98	D-CRLMC/36008/2024 CRLMC/4565/2024	RAJENDRA NARAYAN DAS VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	BALIANTA P.S. /282 /2023 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001157/2023
99	D-CRLMC/36033/2024 CRLMC/4566/2024	RAJKISHORE PRADHAN@RAJU PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /132 /2004 NYAYADHIKARI,PURI(Puri) GR/0000902/2004
100	D-CRLMC/36037/2024 CRLMC/4567/2024	SRIKANTA KUMBHAR VS STATE OF ODISHA	TRILOCHAN NANDA VS	BOLANGIR TOWN /282 /2018 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0000715/2018
101	D-CRLMC/36021/2024 CRLMC/4568/2024	MINATI SAHU VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SUNABEDA /108 /2024 JMFC, SEMILIGUDA(Koraput) ICC/0000027/2024
102	D-CRLMC/36038/2024 CRLMC/4569/2024	MAHENDRA MAHAKUD VS	S.S.RAY (2) VS	BAMBARI /82 /2023 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kend

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103	D-CRLMC/36025/2024 CRLMC/4570/2024	STATE OF ODISHA DHIRENDRA BEHERA@TULIA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	GR/0000441/2023 SINGHADWAR PS /9 /2012 J.M.F.C.,PURI(Puri) GR/0000110/2012
104	D-CRLMC/36041/2024 CRLMC/4571/2024	STATE OF ODISHA CHITA RANJAN SAHOO@CHITRASEN SAHOO VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KAMAKHYANAGAR /188 /2023 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000342/2023
105	D-CRLMC/35853/2024 CRLMC/4572/2024	STATE OF ODISHA NIRANJAN KANDHAPAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	LAXMIPUR /72 /2023 J.M.F.C.,LAXMIPUR(Koraput) GR/0000264/2023
106	D-CRLMC/36044/2024 CRLMC/4573/2024	STATE OF ODISHA JITU@BIRA KISHORE MOHANTY VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SEA BEACH /132 /2012 J.M.F.C.,PURI(Puri) GR/0001405/2012
107	D-CRLMC/36068/2024 CRLMC/4574/2024	STATE OF ODISHA SANKAR BHOLA @ BHALA VS STATE OF ODISHA	LAMBODAR ACHARI VS	BADAGADA /28 /2015 A.D.J.,BHANJANAGAR(Ganjam) ST/0000084/2015
108	D-CRLMC/36179/2024 CRLMC/4575/2024	STATE OF ODISHA NAKUL BENIA @ NARENDRA NAIK @ DHARUA BABU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SINAPALI /24 /2020 J.M.F.C.,SINAPALI(Nuapada) CT/0000023/2020
109	D-CRLMC/36228/2024 CRLMC/4576/2024	STATE OF ODISHA MONALISA CHOUDHURY VS STATE OF ODISHA	KASHINATH PATTANAIK VS	BADAMBADI /312 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000707/2024
110	D-CRLMC/36269/2024 CRLMC/4577/2024	STATE OF ODISHA SANKARSANA RAUT @ SHANKARSAN ROUT VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /103 /2014 J.M.F.C.,ASKA(Ganjam) GR/0000247/2014
111	D-CRLMC/36281/2024 CRLMC/4578/2024	STATE OF ODISHA RAJENDRA NARAYAN DAS VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	LAXMISAGAR P.S. /274 /2023 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000621/2023
112	D-CRLMC/36072/2024 CRLMC/4579/2024	STATE OF ODISHA GANGA @ GANGADHAR BEHERA VS STATE OF ODISHA	LAMBODAR ACHARI VS	SURADA /52 /2013 A.D.J.,BHANJANAGAR(Ganjam) ST/0000011/2015
113	D-CRLMC/35732/2024 CRLMC/4580/2024	STATE OF ODISHA SK.NOOR@MIR SHAMSUDDIN VS STATE OF ODISHA	SAMVIT MOHANTY VS	TIRTOL /146 /2020 JMFC TIRTOL(Jagatsinghapur) GR/0000143/2020

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114	D-CRLMC/36164/2024 CRLMC/4581/2024	BANCHHA @ PANCHANAN BAG VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SINAPALI /180 /2018 SPECIAL JUDGE,NAWAPARA(Nuapada) Spl/0000064/2018
115	D-CRLMC/36133/2024 CRLMC/4582/2024	DILLIP KUMAR BISWAL VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BALIKUDA /107 /2002 S.D.J.M.,JAGATSingHPUR(Jagatsinghapur) GR/0000739/2002
116	D-CRLMC/36175/2024 CRLMC/4583/2024	HARENDRANATH MALLIK VS STATE OF ODISHA	APARESH BHOI VS	BALASORE TOWN /104 /2024 S.D.J.M.,BALASORE(Baleshwar) CT/0000267/2024
117	D-CRLMP/35933/2024 CRLMP/1682/2024	ARZOO BEGUM VS STATE OF ODISHA	MANAS RANJAN DHAL VS	//0 (//
118	D-CRLMP/35920/2024 CRLMP/1683/2024	TAPAN KUMAR SAHOO VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	//0 (//
119	D-CRLMP/35921/2024 CRLMP/1684/2024	KULSUM BANO VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	MAHILA PS SAMBALPUR /101 /2024 (//
120	D-CRLMP/36158/2024 CRLMP/1685/2024	VINOD RAJGURU SINGH VS STATE OF ODISHA	SIDHARTHA MISHRA VS	Bamapada (Industrial Area) /206 /2024 (//
121	D-CRLMP/35844/2024 CRLMP/1686/2024	PRAMILA PRADHAN VS STATE OF ODISHA	MANORANJAN PADHI VS	ODAGAON /104 /2024 (//
122	D-CRLREV/35610/2024 CRLREV/701/2024	MANOJ KUMAR NAYAK VS SURYA NARAYAN MOHANTY	IN PERSON VS	//0 J.M.F.C.,BERHAMPUR(Ganjam) ICC/0000247/2020
123	D-FAO/45299/2024 FAO/556/2024	KANHU CH. SAMAL VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0000864/2012
124	D-FAO/46370/2024 FAO/557/2024	MANAGER(T.P. HUB), M/S. ORIENTAL INSURANCE COMPANY LTD., BBSR VS MALATI JENA	ADAM ALI KHAN VS	// COMNR.FOR EMPLOYEES COMP./ASST. COM. SECY. EC/0000128/2022
125	D-FAO/47631/2024	MANAGING COMMITTEE OF JANAKALYAN BALIKA VIDYAPITHA, DHAKOTHA,KEONJHAR	ADAM ALI KHAN VS ADAM ALI KHAN	// ADAM ALI KHAN (SR. ADV.)

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	FAO/558/2024	VS STATE OF ODISHA	VS	STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0000796/2015
126	D-FAO/50129/2024 FAO/559/2024	RABI NARAYAN SAHU VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0000562/2015
127	D-FAO/50134/2024 FAO/560/2024	THE LEGAL MANAGER(T.P .CELL) M/S. NEW INDIA ASSURANCE CO. LTD., CUTTACK VS RAMESH MALLA	NAYAN BEHARI DAS VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000329/2018
128	D-FAO/50203/2024 FAO/561/2024	THE DIVISIONAL MANAGER,M/S.NEW INDIA ASSURANCE CO. LTD., CUTTACK VS RADHIKA RANA	GOPAL CHANDRA SAMANTARAY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000393/2021
129	D-MACA/49760/2024 MACA/1221/2024	KATA PANGI VS RADHA POLISETTY	RAMESH CHANDRA PRADHAN VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000133/2020
130	D-MATA/50170/2024 MATA/423/2024	MANISH AGRAWAL VS SANDHYA AGRAWAL	YUVRAJ PAREKH VS	// JUDGE, FAMILY COURT, JHARSGUDA(Cuttack) CP/0000020/2023
131	D-MATA/48414/2024 MATA/424/2024	ANAR CHOWDHURY VS SIDHARTHA NAYAK	UMA CHARAN MISHRA VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000355/2015
132	D-MATA/49116/2024 MATA/425/2024	VIJAY RAJ SINGH VS HARSHITA TANWAR	PRAMOD KUMAR NIGAM VS	// JUDGE FAMILY COURT-II,BHUBANESWAR CP/0000133/2023
133	D-RPFAM/50086/2024 RPFAM/354/2024	KARTIKESWAR RANA VS SASMITA RANA	DEBASIS TRIPATHY VS	// JUDGE FAMILY COURT,ROURKELA(Sundergarh) Crp/0000080/2022
134	D-RVWPET/45668/2024 RVWPET/289/2024	HARISANKAR SAHOO VS BABRUBAHAN SAHU	UMA CHARAN MISHRA VS	// () //
135	D-TRP(C)/50053/2024 TRP(C)/386/2024	SUCHARITA NAYAK @ PARIDA VS SIDHARTHA KUMAR PARIDA	PRAVASH CHANDRA JENA VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000762/2024
136	D-TRP(C)/50220/2024 TRP(C)/387/2024	PRITIREKHA GIRI VS	KULDEEP MOHANTY VS	// JUDGE FAMILY COURT, BARIPADA(Ma

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137	D-TRP(C)/50276/2024 TRP(C)/388/2024	DEVI PRASAD GIRI SAGARIKA SAHOO @ ANDIA VS DR. BISWAJIT ANDIA	SIDDHARTH GOUTAM DAS VS	CP/0000237/2024 // JUDGE FAMILY COURT,BALASORE(Bal CP/0000075/2024
138	D-WA/47461/2024 WA/3214/2024	BABAJI CHARAN MALLICK VS UNION OF INDIA	ADYASIDHI MISHRA VS	// () //
139	D-WA/50107/2024 WA/3215/2024	STATE OF ODISHA VS NARAYAN MAHALIK	SASWAT DAS,A.G.A VS	// () //
140	D-WA/50108/2024 WA/3216/2024	STATE OF ODISHA VS SURYAKANTI MAHAKHUD	SASWAT DAS,A.G.A VS	// () //
141	D-WA/50110/2024 WA/3217/2024	STATE OF ODISHA VS MANINDRA KUMAR KUANAR	SASWAT DAS,A.G.A VS	// () //
142	D-WA/50114/2024 WA/3218/2024	STATE OF ODISHA VS KAILASH CHANDRA HARIJAN	SASWAT DAS, A.G.A. VS	// () //
143	D-WA/50144/2024 WA/3219/2024	STATE OF ODISHA VS JAYARAM NAIK	SASWAT DAS,A.G.A VS	// () //
144	D-WA/50145/2024 WA/3220/2024	STATE OF ODISHA VS FULBAS EKKA	SASWAT DAS,A.G.A VS	// () //
145	D-WA/50156/2024 WA/3221/2024	UNION OF INDIA VS LOCHARIA SAI KRISHNA	BISWAJIT MAHARANA(C.G.C.) VS	// () //
146	D-WA/50158/2024 WA/3222/2024	UNION OF INDIA VS BOYIDAPU SRINIVASU	BISWAJIT MAHARANA, (C.G.C.) VS	// () //
147	D-WA/50184/2024 WA/3223/2024	STATE OF ODISHA VS BIPIN ROUT	PRAVAT KUMAR PANDA,A.S.C VS	// () //

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148	D-WA/43501/2024 WA/3224/2024	STATE OF ODISHA VS ARATI MOHANTY	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
149	D-WA/43680/2024 WA/3225/2024	PRASANNA KUMAR GANTAYAT VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
150	D-WA/46740/2024 WA/3226/2024	STATE OF ODISHA VS MANJULATA DAS	SANJAY RATH, A.G.A. VS	// 0 //
151	D-WA/46764/2024 WA/3227/2024	UMAKANTA BISWAL VS THE INDUSIND BANK LTD., PUNE, MAHARASHTRA	SRINIBASH SATAPATHY VS	// 0 //
152	D-WA/50146/2024 WA/3228/2024	STATE OF ODISHA VS LABANIDHAR KISAN	SASWAT DAS,A.G.A VS	// 0 //
153	D-WA/50159/2024 WA/3229/2024	STATE OF ODISHA VS MIHIR KUMAR ROUT	JATESWAR NAYAK,A.G.A VS	// 0 //
154	D-WA/50179/2024 WA/3230/2024	STATE OF ODISHA VS ROHIT KUMAR RAJHANS	PRAVAT KUMAR PANDA,A.S.C VS	// 0 //
155	D-WA/50180/2024 WA/3231/2024	STATE OF ODISHA VS JAYAKRISHNA BHOI	SASWAT DAS,A.G.A VS	// 0 //
156	D-WA/46944/2024 WA/3232/2024	STATE OF ODISHA VS BIRENDRA NATH DAS	SASWAT DAS,A.G.A VS	// 0 //
157	D-WA/46946/2024 WA/3233/2024	STATE OF ODISHA VS MUKUNDA CHANDRA BISWAL	SASWAT DAS,A.G.A VS	// 0 //
158	D-WA/47407/2024 WA/3234/2024	STATE OF ODISHA VS RABINARAYAN SAHU	BIPLAB MOHANTY,A.G.A VS	// 0 //
159	D-WA/47431/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//

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	WA/3235/2024	VS	VS	0
		SASHIKANTA PRADHAN		//
160	D-WP(C)/49807/2024	ANIL KUMAR MALLICK	SUKANTA KUMAR NAYAK (2)	//
	WP(C)/30436/2024	VS	VS	0
		ODISHA INFORMATION COMMISSION, KHURDA		//
161	D-WP(C)/47653/2024	KRISHNA CHANDRA PALEI	PRABHAT KUMAR PRAHARAJ	//
	WP(C)/30437/2024	VS	VS	0
		SUKADEB PALEI		//
162	D-WP(C)/46849/2024	M/S. KANUNGO INSTITUTE OF DIABETES SPECIALITIES PVT LTD., BBSR	DILLIP KUMAR MOHANTY	//
	WP(C)/30438/2024	VS	VS	0
		THE UNION OF INDIA		//
163	D-WP(C)/50120/2024	BABANA NAYAK	SUSANTA KUMAR LENKA	//
	WP(C)/30439/2024	VS	VS	0
		STATE OF ODISHA		//
164	D-WP(C)/48719/2024	RAJESWARI PRADHAN	LAXMIKANTA MOHANTY	//
	WP(C)/30440/2024	VS	VS	0
		STATE OF ODISHA		//
165	D-WP(C)/50128/2024	GENERAL MANAGER, IB VALLEY AREA, M.C.L., BRAJARAJNAGAR, JHARSHUGUDARAKESH SHARMA		//
	WP(C)/30441/2024	VS	VS	0
		ZONE OFFICER, BRAJRAJ NAGAR, JHARSHUGUDA		//
166	D-WP(C)/50064/2024	RASALPUR SERVICE CO-OPERATIVE SOCIETY LTD, BALASORE	DIPTENDU SUNDAR RAY	//
	WP(C)/30442/2024	VS	VS	0
		STATE OF ODISHA		//
167	D-WP(C)/50157/2024	BRAJ MINING CORPORATION LIMITED.,KEONJHAR	ARUN KUMAR PATRA	//
	WP(C)/30443/2024	VS	VS	0
		STATE BANK OF INDIA		//
168	D-WP(C)/50169/2024	CANARA BANK, RO CUTTACK	JASWASWINI MOHAPATRA	//
	WP(C)/30444/2024	VS	VS	0
		THE DISTRICT MAGISTRATE AND COLLECTOR, JAGATSINGHPUR		//
169	D-WP(C)/50190/2024	SURENDRA SETHI	ANIL KUMAR DAS	//
	WP(C)/30445/2024	VS	VS	0
		STATE OF ODISHA		//
170	D-WP(C)/49141/2024	M/S. MISRILALL MINES PVT. LTD., JAJPUR	ADITYA NARAYAN RAY	//
	WP(C)/30446/2024	VS	VS	0

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171	D-WP(C)/50344/2024 WP(C)/30447/2024	UNION OF INDIA PURANDARA PARIDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // ()
172	D-WP(C)/50210/2024 WP(C)/30448/2024	SURIT RANJAN DASH VS THE CHAIRMAN, ODISHA GRAMYA BANK, BBSR	ASHIS KUMAR MISHRA VS	// () //
173	D-WP(C)/50229/2024 WP(C)/30449/2024	PITAMBAR SWAIN VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// () //
174	D-WP(C)/50318/2024 WP(C)/30450/2024	SK.MAJIT ALI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// () //
175	D-WP(C)/50317/2024 WP(C)/30451/2024	SUDHAKAR BEHERA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// () //
176	D-WP(C)/50219/2024 WP(C)/30452/2024	ISWAR CHANDRA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// () //
177	D-WP(C)/50200/2024 WP(C)/30453/2024	GOPAL CHARAN PRUSTY VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// () //
178	D-WP(C)/47918/2024 WP(C)/30454/2024	UDAYANATH MOHARANA VS PUNJAB AND SIND BANK, BHADRAK	CHAKRADHARI SINGH VS M/S.CHITTARANJAN BEHERA, A.N.DASH	// () //
179	D-WP(C)/49516/2024 WP(C)/30455/2024	MADHUSMITA MAJHI VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// () //
180	D-WP(C)/48748/2024 WP(C)/30456/2024	RAJIT KUMAR PRADHAN VS STATE OF ODISHA	AMIT KUMAR SAA VS	// () //
181	D-WP(C)/50303/2024 WP(C)/30457/2024	LALIT KUMAR BAHINIPATI VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// () //

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182	D-WP(C)/50301/2024 WP(C)/30458/2024	SANJUKTA MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
183	D-WP(C)/50300/2024 WP(C)/30459/2024	SARAJIT KHAN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
184	D-WP(C)/50224/2024 WP(C)/30460/2024	DIPANJALI MOHANTY VS STATE OF ODISHA	BISHNU CHARAN SAHU VS	// 0 //
185	D-WP(C)/48967/2024 WP(C)/30461/2024	SNEHALATA MOHAPATRA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
186	D-WP(C)/50233/2024 WP(C)/30462/2024	BIRBAL MOHANTA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
187	D-WP(C)/49240/2024 WP(C)/30463/2024	GURUCHARAN PANI VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //
188	D-WP(C)/50327/2024 WP(C)/30464/2024	RAJESH KUMAR PRADHAN VS BHUBANESWAR DEVELOPMENT AUTHORITY	GOPINATH MISHRA VS	// 0 //
189	D-WP(C)/50209/2024 WP(C)/30465/2024	JAGANNATH BEHERA VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
190	D-WP(C)/48085/2024 WP(C)/30466/2024	JIBARDHAN MENDALI VS STATE OF ODISHA	ASHOK KUMAR PARIDA VS	// 0 //
191	D-WP(C)/50309/2024 WP(C)/30467/2024	SK. MUMTAZ VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
192	D-WP(C)/46795/2024 WP(C)/30468/2024	AUJALYA KUMAR ACHARYA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
193	D-WP(C)/50310/2024	RABINDRANATH BEHERA	NIHAL RATH	//

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	WP(C)/30469/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/50315/2024 WP(C)/30470/2024	SK.TASAWAR VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
195	D-WP(C)/49227/2024 WP(C)/30471/2024	ASHISH KUMAR DAS VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
196	D-WP(C)/50319/2024 WP(C)/30472/2024	MD.JALLALUDDIN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
197	D-WP(C)/50263/2024 WP(C)/30473/2024	SUJATA PANDA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
198	D-WP(C)/46893/2024 WP(C)/30474/2024	NARAYAN CHANDRA SAMAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
199	D-WP(C)/50241/2024 WP(C)/30475/2024	DR.MOHAN KUMAR MOHAPATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
200	D-WP(C)/48532/2024 WP(C)/30476/2024	SHATRUGHNA MAHURI VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
201	D-WP(C)/50316/2024 WP(C)/30477/2024	FAZIL KHAN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
202	D-WP(C)/50246/2024 WP(C)/30478/2024	SANTOSH KUMAR KAR VS THE INSPECTOR GENERAL OF REGISTRATION , CUTTACK	RASHMI RANJAN DASH VS	// 0 //
203	D-WP(C)/50262/2024 WP(C)/30479/2024	JAMBU BEWA VS STATE OF ODISHA	ASHUTOSH KUANR VS	// 0 //
204	D-WP(C)/50227/2024 WP(C)/30480/2024	RABINDRANATH BEHERA VS	NIHAL RATH VS	// 0

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205	D-WP(C)/50252/2024 WP(C)/30481/2024	STATE OF ODISHA NARAYAN BEHERA VS	ASHOK KUMAR PANIGRAHI VS	// // ()
206	D-WP(C)/50247/2024 WP(C)/30482/2024	STATE OF ODISHA BASANTI NAYAK VS	MAHITOSH SINHA VS	// // ()
207	D-WP(C)/50232/2024 WP(C)/30483/2024	STATE OF ODISHA SANKAR BEHERA VS	HEMANTA KUMAR MOHANTA VS	// // ()
208	D-WP(C)/50260/2024 WP(C)/30484/2024	STATE OF ODISHA DEBENDRA KUMAR MISHRA VS	TANMAY MISHRA VS	// // ()
209	D-WP(C)/49914/2024 WP(C)/30485/2024	STATE OF ODISHA RANJIT KUMAR SA VS	ASHIS KUMAR MISHRA VS	// // ()
210	D-WP(C)/50272/2024 WP(C)/30486/2024	STATE OF ODISHA SUSHAMA NANDA VS	ASHOK KUMAR PANIGRAHI VS	// // ()
211	D-WP(C)/49839/2024 WP(C)/30487/2024	STATE OF ODISHA MUDUNURI VENKNTARAJU VS	BRAJA MOHAN SARANGI VS	// // ()
212	D-WP(C)/49201/2024 WP(C)/30488/2024	THE RANGE OFFICER, JAJPUR ROAD DIVISION, JAJPUR RAJESH BHOLA VS	SANGRAM JENA VS	// // ()
213	D-WP(C)/49843/2024 WP(C)/30489/2024	STATE OF ODISHA BACHU CHIDAMBARM VS	BRAJA MOHAN SARANGI VS	// // ()
214	D-WP(C)/50264/2024 WP(C)/30490/2024	THE RANGE OFFICER, JAJPUR ROAD, JAJPUR HIRABATI SAHU VS	ASHUTOSH KUANR VS	// // ()
215	D-WP(C)/50243/2024 WP(C)/30491/2024	STATE OF ODISHA MUKTIKANTA BADU VS PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR	CHITTA RANAJAN DAS VS	// // () //

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216	D-WP(C)/50280/2024 WP(C)/30492/2024	DHULIA SAHU VS STATE OF ODISHA	ASHUTOSH KUANR VS	// 0 //
217	D-WP(C)/50287/2024 WP(C)/30493/2024	JYOTSHNARANI MAHARANA VS STATE OF ODISHA	SATYABRATA JENA VS	// 0 //
218	D-WP(C)/50283/2024 WP(C)/30494/2024	ANTARYAMI PRADHAN VS STATE OF ODISHA	ASHUTOSH KUANR VS	// 0 //
219	D-WP(C)/50299/2024 WP(C)/30495/2024	GOBARDHAN PRADHAN VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
220	D-WP(C)/50245/2024 WP(C)/30496/2024	JALADHARA PRADHAN VS STATE OF ODISHA	ABINASH PATTJOSHI VS	// 0 //
221	D-WP(C)/49956/2024 WP(C)/30497/2024	RUPESWAR TANDI VS COLLECTOR, BARGARH	SIDHARTHA DAS VS	// 0 //
222	D-WP(C)/50312/2024 WP(C)/30498/2024	TARANGABALA PRUSTY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
223	D-WP(C)/50325/2024 WP(C)/30499/2024	SK.SAHIP VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
224	D-WP(C)/50285/2024 WP(C)/30500/2024	AJANU PRADHAN VS STATE OF ODISHA	ASHUTOSH KUANR VS	// 0 //
225	D-WP(C)/50326/2024 WP(C)/30501/2024	AFSAR KHAN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
226	D-WP(C)/50431/2024 WP(C)/30502/2024	MANOJA MANJARI SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
227	D-WP(C)/50286/2024	LAXMI MATIARY	ASHUTOSH KUANR	//

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	WP(C)/30503/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/47136/2024 WP(C)/30504/2024	SUBHADRA KALASAI VS STATE OF ODISHA	JIBARDHAN MENDALI VS	// 0 //
229	D-WP(C)/49989/2024 WP(C)/30505/2024	SANTOSH KUMAR PATTNAIK VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	// 0 //
230	D-WP(C)/49026/2024 WP(C)/30506/2024	HAREKRUSHNA BARIK VS STATE OF ODISHA	AMIYA KUMAR MOHANTY(A) VS	// 0 //
231	D-WP(C)/49215/2024 WP(C)/30507/2024	SOUMYA RANJAN PATRA VS PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX,BHUBANESWAR	JAGAMOHAN PATTANAIAK VS	// 0 //
232	D-WP(C)/49566/2024 WP(C)/30508/2024	NILAMANI BHOI VS UNION OF INDIA	JAYADEBA BEHERA VS	// 0 //
233	D-WP(C)/50080/2024 WP(C)/30509/2024	JASODA PRADHAN VS CHAIRMAN CUM MANAGING DIRECTOR MAHANADI COAL FIELDS LTD	DILIP KUMAR SAHU VS	// 0 //
234	D-WP(C)/50265/2024 WP(C)/30510/2024	M/S ENVIROCARE INFRASOLUTION PVT. LTD., SUNDARGARH VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
235	D-WP(C)/50084/2024 WP(C)/30511/2024	MANJULATA SAHOO VS CHAIRMAN CUM MANAGING DIRECTOR MAHANADI COAL FIELDS LTD	DILIP KUMAR SAHU VS	// 0 //
236	D-WP(C)/50266/2024 WP(C)/30512/2024	BUTURAM SAHU VS STATE OF ODISHA	ASHUTOSH KUANR VS	// 0 //
237	D-WP(C)/50320/2024 WP(C)/30513/2024	SINMAYEE NAHAK VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //
238	D-WP(C)/50351/2024 WP(C)/30514/2024	NISHIKANTA MALIK VS	PRAFULLA KUMAR KAR VS	// 0

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239	D-WP(C)/46904/2024 WP(C)/30515/2024	THE PRESIDING OFFICER STATE EDUCATION TRIBUNAL BAISHNAB CHARAN MOHARANA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// // ()
240	D-WP(C)/48832/2024 WP(C)/30516/2024	JAGAMOHAN MOHAPATRA VS ACCOUNTANT GENERAL(A AND E), BBSR	RANJIT MOHANTY VS	// // ()
241	D-WP(C)/49735/2024 WP(C)/30517/2024	CHANCHAL SAHU VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// // ()
242	D-WP(C)/49256/2024 WP(C)/30518/2024	GANGADHAR DAS VS STATE OF ODISHA	SAIBRATA RATH VS	// // ()
243	D-WP(C)/50332/2024 WP(C)/30519/2024	BASANTA MAHARANA VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	// // ()
244	D-WP(C)/50334/2024 WP(C)/30520/2024	NEELAM AGRAWAL VS THE COLLECTOR, BARAGARH	BUDHIRAM DAS VS	// // ()
245	D-WP(C)/50088/2024 WP(C)/30521/2024	BIDULATA SAHOO VS CHAIRMAN CUM MANAGING DIRECTOR MAHANADI COAL FIELDS LTD.,SAMBALPUR	DILIP KUMAR SAHU VS	// // ()
246	D-WP(C)/50197/2024 WP(C)/30522/2024	JHUNU SETHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // ()
247	D-WP(C)/50225/2024 WP(C)/30523/2024	JYOTIRMAYEE PADHY VS STATE OF ODISHA	RAMDAS ACHARY VS	// // ()
248	D-WP(C)/47921/2024 WP(C)/30524/2024	MUKUNDA MEHER VS STATE OF ODISHA	SESHADEV DASH VS	// // ()
249	D-WP(C)/49822/2024 WP(C)/30525/2024	ASHOK KUMAR PRADHAN VS STATE OF ODISHA	SUSHAMA RANI SAHOO VS	// // ()

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250	D-WP(C)/49375/2024 WP(C)/30526/2024	HALU MALLICK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
251	D-WP(C)/50256/2024 WP(C)/30527/2024	TIKEMANI NAG VS STATE OF ODISHA	ABINASH PATTJOSHI VS	// 0 //
252	D-WP(C)/49934/2024 WP(C)/30528/2024	ADITYA PATRA VS DEPUTY COMMISSIONER OF INCOME TAX	SATYA SMRUTI MOHANTY VS	// 0 //
253	D-WP(C)/50043/2024 WP(C)/30529/2024	THE MANAGING COMMITTEE OF THE WELFARE SCHOOL FOR THE BLIND, BALASORE VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
254	D-WP(C)/50288/2024 WP(C)/30530/2024	NISHAKAR MOHAKUL VS STATE OF ODISHA	ASHUTOSH KUANR VS	// 0 //
255	D-WP(C)/49399/2024 WP(C)/30531/2024	PRASANNA KUMAR SATAPATHY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
256	D-WP(C)/50091/2024 WP(C)/30532/2024	SANATANA PATTNAIK VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //
257	D-WP(C)/50328/2024 WP(C)/30533/2024	KANKESWAR SAHOO VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	// 0 //
258	D-WP(C)/50329/2024 WP(C)/30534/2024	SK. ISSAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
259	D-WP(C)/50236/2024 WP(C)/30535/2024	CHANDRASEKHAR NAG VS STATE OF ODISHA	ABINASH PATTJOSHI VS	// 0 //
260	D-WP(C)/50270/2024 WP(C)/30536/2024	PRAFULLA BAGH VS STATE OF ODISHA	ASHUTOSH KUANR VS	// 0 //
261	D-WP(C)/49511/2024	URMILA SENAPATI	PRATIK DASH	//

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	WP(C)/30537/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/50324/2024 WP(C)/30538/2024	CHANDAN KUMAR PANDA VS STATE OF ODISHA	PITAMBAR BEHERA VS	// 0 //
263	D-WP(C)/49630/2024 WP(C)/30539/2024	LOHITENDU DHAL VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// 0 //
264	D-WP(C)/50277/2024 WP(C)/30540/2024	KRUSHNA CHANDRA DEHURY VS STATE OF ODISHA	ASHUTOSH KUANR VS	// 0 //
265	D-WP(C)/49479/2024 WP(C)/30541/2024	SANJAYA KUMAR CHAMPATI VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
266	D-WP(C)/50025/2024 WP(C)/30542/2024	RADHA KISHAN SINGH VS ASSISTANT DIVISIONAL ENGINEER ECR, KHURDA	PRATYUSH RANJAN PATNAİK VS	// 0 //
267	D-WP(C)/50333/2024 WP(C)/30543/2024	KASIM KHAN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
268	D-WP(C)/50335/2024 WP(C)/30544/2024	PREMANANDA MOHARANA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
269	D-WP(C)/50340/2024 WP(C)/30545/2024	MANAS RANJAN PADHY VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	// 0 //
270	D-WP(C)/50249/2024 WP(C)/30546/2024	DAITARI PANDA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
271	D-WP(C)/50343/2024 WP(C)/30547/2024	M/S DEBASIS PATTANAİK VS UNION OF INDIA	SUBHAJEET SAHU VS	// 0 //
272	D-WP(C)/50337/2024 WP(C)/30548/2024	M/S. BIJAYA KETAN PANDA, KENDRAPADA VS	KAJAL SAHOO VS	// 0

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273	D-WP(C)/50338/2024 WP(C)/30549/2024	ASST. COMNR, GST AND CENTRAL EXCISE, CUTTACK-II DIVISION ANASUYA NANDA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// // ()
274	D-WP(C)/48573/2024 WP(C)/30550/2024	TAPAS RANJAN ROUT VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// () //
275	D-WP(C)/50314/2024 WP(C)/30551/2024	BASANTA SENAPATI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// () //
276	D-WP(C)/50339/2024 WP(C)/30552/2024	CHAKRADHAR SAHU VS STATE OF ODISHA	PABITRA KUMARA NAYAK VS	// () //
277	D-WP(C)/47736/2024 WP(C)/30553/2024	DASHAMI BAGARTI VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// () //
278	D-WP(C)/50341/2024 WP(C)/30554/2024	PATITA PABAN JENA VS STATAE OF ODISHA	SHARMISTHA SAMAL VS	// () //
279	D-WP(C)/50142/2024 WP(C)/30555/2024	SRIKANTA CHOUDHURY VS THE ADDL.COMMISSIONER, SETTLEMENT AND CONSOLIDATION, KEONJHAR	CHITTA RANJAN SWAIN VS	// () //
280	D-WP(C)/49863/2024 WP(C)/30556/2024	ABHISHEK PATNAIK VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// () //
281	D-WP(C)/49803/2024 WP(C)/30557/2024	RAMESH SAHU VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// () //
282	D-WP(C)/50150/2024 WP(C)/30558/2024	MONA KESHARI VS ELECTION OFFICER, SUNDERGARH	PRASANTA KUMAR JENA VS	// () //
283	D-WP(C)/50401/2024 WP(C)/30559/2024	DR. DEEPAK KUMAR DEHURY VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// () //

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284	D-WP(C)/50444/2024 WP(C)/30560/2024	DEVI PRASAD DASH VS STATE OF ODISHA	ABHISHEK MOHANTY VS	// () //
285	D-WP(C)/50211/2024 WP(C)/30561/2024	CHACHINA BRAHMESWARA SHG, BHDRAK VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	// () //
286	D-WP(C)/49398/2024 WP(C)/30562/2024	MAHENDRA MOHAN PRAHARAJ VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //
287	D-WP(C)/49738/2024 WP(C)/30563/2024	CHANDRA SEKHAR RATH VS MANAGING DIRECTOR-CUM-CHIEF EXECUTIVE OFFICER, BANK OF INDIA, MUMBAI	RAJU KUMAR SATPATHY VS	// () //
288	D-WP(C)/50254/2024 WP(C)/30564/2024	SASI REKHA PATI VS STATE OF ODISHA	BINI MISHRA VS	// () //
289	D-WP(C)/48536/2024 WP(C)/30565/2024	RAJ KUMAR AGARWAL VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// () //
290	D-ABLAPL/34415/2024 ABLAPL/13763/2024	JEEBAN NAIK@JIBAN NAIK VS STATE OF ODISHA	PRAKASH CHANDRA MISHRA VS	NARASINGHPUR /15 /2024 () //
291	D-ABLAPL/36055/2024 ABLAPL/13764/2024	PUREN PADHAN VS STATE OF ODISHA	AMIT KUMAR SAA VS	LOISINGHA(BOLANGIR) /44 /2021 () //
292	D-ABLAPL/35744/2024 ABLAPL/13765/2024	SUDHIR KUMAR JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /389 /2024 () //
293	D-ABLAPL/35750/2024 ABLAPL/13766/2024	SANTOSH KHATUA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /534 /2024 () //
294	D-ABLAPL/36213/2024 ABLAPL/13767/2024	HARIA @ HAREKRUSHNA BEHERA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	KUJANGA /506 /2024 () //
295	D-ABLAPL/36231/2024	NARESH PRADHAN	AKSHAYA KUMAR SAHOO	KHAJURIPADA /168 /2024

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	ABLAPL/13768/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/36233/2024 ABLAPL/13769/2024	KARAN KUMAR SAHANI @ KARAN SAHANI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	PLANTSITE /895 /2024 () //
297	D-ABLAPL/35571/2024 ABLAPL/13770/2024	MANORANJAN PATTNAIK VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	NAYAPALLI P.S. /118 /2023 () //
298	D-ABLAPL/36157/2024 ABLAPL/13771/2024	JIKHIRIYA GAMANGA VS STATE OF ODISHA	RAMDAS ACHARY VS	ADVA /165 /2024 () //
299	D-ABLAPL/36172/2024 ABLAPL/13772/2024	BALARAM MOHARANA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /1045 /2024 () //
300	D-ABLAPL/36160/2024 ABLAPL/13773/2024	SURESH BHOI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	TITILAGARH /183 /2022 () //
301	D-ABLAPL/35786/2024 ABLAPL/13774/2024	PRASANATA KUMAR BISWAL @ LUNA BISWAL @ PRASANTA VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	/ /0 J.M.F.C. IV BHUBANESWAR(Khordha) ICC/0005505/2024
302	D-ABLAPL/36161/2024 ABLAPL/13775/2024	SANKAR DALAI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	JAJPUR SADAR /292 /2024 () //
303	D-ABLAPL/36154/2024 ABLAPL/13776/2024	JAGABANDHU SUTAR VS STATE OF ODISHA	ARIJEET MISHRA VS	BANKI /363 /2024 () //
304	D-ABLAPL/36174/2024 ABLAPL/13777/2024	SHISHIR NAIK @ SISIRA NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /500 /2024 () //
305	D-ABLAPL/36156/2024 ABLAPL/13778/2024	RINKU SINGH @ HARPREET @ HARPIT SINGH VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /340 /2024 () //
306	D-ABLAPL/36162/2024 ABLAPL/13779/2024	JHADESWAR JENA VS	DEBASISH SAMAL VS	BHOGRAI /440 /2024 ()

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307	D-ABLAPL/36225/2024 ABLAPL/13780/2024	STATE OF ODISHA GOURANGA CHARAN SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// KHURDA SADAR /287 /2024 () //
308	D-ABLAPL/36177/2024 ABLAPL/13781/2024	PITAMBAR KHARA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /68 /2024 () //
309	D-ABLAPL/35542/2024 ABLAPL/13782/2024	PRADEEP KUMAR JOSHI VS STATE OF ODISHA	RAKESH RANJAN DASH VS	DHANUPALI /478 /2024 () //
310	D-ABLAPL/36198/2024 ABLAPL/13783/2024	SWADESH @SADESH @SUDESH KHARA @SWADESAR KHORA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	LAXMIPUR /72 /2023 () //
311	D-ABLAPL/36203/2024 ABLAPL/13784/2024	SUKANTA SAHU @ SAHOO VS STATE OF ODISHA	SATYAJIT DAS VS	TANGI /240 /2024 () //
312	D-ABLAPL/35829/2024 ABLAPL/13785/2024	KEDARNATH SAHOO VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	NIALI /24 /2011 () //
313	D-ABLAPL/36206/2024 ABLAPL/13786/2024	BIJAYA KUMAR NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /613 /2024 () //
314	D-ABLAPL/36280/2024 ABLAPL/13787/2024	MANOJ PRADHAN @ PADHAN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BARGARH RURAL /179 /2024 () //
315	D-ABLAPL/36283/2024 ABLAPL/13788/2024	MANOJ PRADHAN @ PADHAN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BARGARH SADAR /319 /2024 () //
316	D-ABLAPL/36365/2024 ABLAPL/13789/2024	ANIRUDHA GHADEI @ SANBABU GHADEI VS STATE OF ODISHA	DIPTI RANJAN NANDA VS	BARIPADA TOWN /722 /2024 () //
317	D-ABLAPL/36289/2024 ABLAPL/13790/2024	SRIKANTA SAHOO @ SRIKANTA CHANDRA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000100/2024

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318	D-ABLAPL/32784/2024 ABLAPL/13791/2024	TIKU @ TIKESWAR PRADHAN VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	BAGDIA /166 /2024 () //
319	D-ABLAPL/36291/2024 ABLAPL/13792/2024	BINAYA BHUSAN PATTANAİK VS STATE OF ODISHA	DEVASHIS PANDA VS	JAJPUR SADAR /334 /2024 () //
320	D-ABLAPL/36260/2024 ABLAPL/13793/2024	ANNAPURNA BEHERA VS STATE OF ODISHA	TUSAR KANTA SAHOO VS	Maitri Vihar PS /456 /2024 () //
321	D-ABLAPL/35567/2024 ABLAPL/13794/2024	MANAS KUMAR SAHOO VS STATE OF ODISHA	AMIT KUMAR NATH VS	ANGUL TOWN /932 /2024 () //
322	D-ABLAPL/36295/2024 ABLAPL/13795/2024	PRASANNA MARTHA @ BANA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /288 /2024 () //
323	D-ABLAPL/35910/2024 ABLAPL/13796/2024	DEBABRATA GIRI VS STATE OF ODISHA	GOPAL PRASAD LAL VS	THELKOLOI PS /278 /2024 () //
324	D-ABLAPL/36301/2024 ABLAPL/13797/2024	CHARAN BEHERA VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	K.NUAGOAN /58 /2024 () //
325	D-ABLAPL/36320/2024 ABLAPL/13798/2024	DEBABRATA PAL VS STATE OF ODISHA	MANORANJAN MISHRA VS	MARINE PST TALCHUA /103 /2024 () //
326	D-ABLAPL/36278/2024 ABLAPL/13799/2024	PARESH KUMAR BISWAL VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	JAJPUR SADAR /335 /2024 () //
327	D-ABLAPL/36094/2024 ABLAPL/13800/2024	SUSIL GOUDA VS STATE OF ODISHA	SUJIT KUMAR PATTNAİK VS	NUAGAM (PATRAPUR) /350 /2024 () //
328	D-ABLAPL/36292/2024 ABLAPL/13801/2024	BINAYA BHUSAN PATTANAİK VS STATE OF ODISHA	DEVASHIS PANDA VS	JAJPUR SADAR /335 /2024 () //
329	D-ABLAPL/35975/2024	TRINATH PAL	SUBODH KUMAR MOHANTY	DASPALLA /286 /2024

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	ABLAPL/13802/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/36257/2024 ABLAPL/13803/2024	UDIPTTA KUMAR BEHERA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	JHUMPURA /201 /2024 () //
331	D-ABLAPL/36293/2024 ABLAPL/13804/2024	B.KAILASH @ BUGURU KAILASH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /724 /2024 () //
332	D-ABLAPL/36271/2024 ABLAPL/13805/2024	MANOJ PRADHAN @ PADHAN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BARGARH RURAL /181 /2024 () //
333	D-ABLAPL/36086/2024 ABLAPL/13806/2024	ASHOK NAYAK VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	DHARMASALA /831 /2024 () //
334	D-ABLAPL/36272/2024 ABLAPL/13807/2024	SANGHAMITRA BHUTIA VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /1045 /2024 () //
335	D-ABLAPL/35663/2024 ABLAPL/13808/2024	MAHESH DAS VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	MANGALA BAG /304 /2024 () //
336	D-ABLAPL/36276/2024 ABLAPL/13809/2024	MANOJ PRADHAN @ PADHAN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BARGARH SADAR /318 /2024 () //
337	D-ABLAPL/36107/2024 ABLAPL/13810/2024	SIBA JENA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	//0 J.M.F.C. II BHADRAK(Bhadrak) 2(A)CC/0000070/2024
338	D-ABLAPL/35664/2024 ABLAPL/13811/2024	PADMA RAO VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	KAKATAPUR /232 /2024 () //
339	D-ABLAPL/36182/2024 ABLAPL/13812/2024	RENU PRAVA BISWAL @ RENU BISWAL VS STATE OF ODISHA	SAKTI PRASAD DAS VS	JAJPUR SADAR /328 /2024 () //
340	D-ABLAPL/35770/2024 ABLAPL/13813/2024	ABINASH MOHANTA VS	BISWAJIT PASAYAT VS	RAIRANGPUR (RURAL) /153 /2024 ()

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341	D-ABLAPL/36048/2024 ABLAPL/13814/2024	STATE OF ODISHA GAGANA PRADHAN VS STATE OF ODISHA	DUSHMANTA KUMAR BISWAL VS	// DELANGA /239 /2019 ()
342	D-ABLAPL/36274/2024 ABLAPL/13815/2024	MANOJ PRADHAN @ PADHAN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// BARGARH RURAL /180 /2024 ()
343	D-ABLAPL/36282/2024 ABLAPL/13816/2024	STATE OF ODISHA PARESH KUMAR BISWAL VS	PRANAYA KUMAR DASH VS	// JAJPUR TOWN /471 /2024 ()
344	D-ABLAPL/36230/2024 ABLAPL/13817/2024	STATE OF ODISHA ANANDA KUMAR NAYAK VS	AKSHAYA KUMAR SAHOO VS	// DEOGARH /567 /2024 ()
345	D-ABLAPL/36253/2024 ABLAPL/13818/2024	STATE OF ODISHA ANANDA KUMAR NAYAK VS	AKSHAYA KUMAR SAHOO VS	// DEOGARH /456 /2024 ()
346	D-ABLAPL/36366/2024 ABLAPL/13819/2024	STATE OF ODISHA BASIR KHAN VS	HEMANT KUMAR MUND VS	// CAPITAL P.S. /449 /2024 ()
347	D-ABLAPL/36382/2024 ABLAPL/13820/2024	STATE OF ODISHA NEREDUPALLI ADINARAYANA @ N. ADINARAYANA VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	// RAYAGADA TOWN /208 /2010 ()